



File No. 10/03/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 2nd February 2017

ORDER

In exercise of the powers conferred by Section 419 of the Companies Act, 2013, the President, National Company Law Tribunal hereby re-constitutes the Benches at New Delhi for the purpose of exercising and discharging the Tribunal's powers and functions. This is in partial modification of Order dated 5th July, 2016, 29th August 2016 and 2nd November 2016. The Benches shall comprise of:

NCLT, Principal Bench at New Delhi:

1. Chief Justice (Retd.) Shri M.M. Kumar, President
2. Shri R. Varadharajan, Member (Judicial)

NCLT, Division Bench at New Delhi:-


1. Smt. Ina Malhotra, Member (Judicial)
2. Shri S. K. Mohapatra, Member (Technical)

NCLT, Single Bench at New Delhi:-

Shri Maharaj Krishan Hanjura, Member (Judicial)

2. All part heard matters pending before Division Bench and Single Bench at New Delhi shall stand released.
3. After taking up matters listed before the Division Benches, Hon'ble Members (Judicial) of the Division Benches shall sit Single separately and take up matters listed before them for such Single Bench.
4. This Order shall come into force with effect from 6th February 2017.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, MCA, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.